

Interim Resolution Professional : A Pitchai													IBBI Registration No. IBBI/IPA-001/IP-P-02527/2021-2022/14040		
Name of the corporate debtor: Orient Frozen Foods LLP							Date of commencement of CIRP: 20/12/2024				List of creditors as on: 13/02/2025				
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)															
(Amount in Rs.)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in						
													0		
													0		
													0		
													0		
	<b>0 Total</b>				<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>		<b>0</b>

**A. Pitchai**  
**Interim Resolution Professional**  
**In the matter of Orient Frozen Foods LLP**  
**IBBI Registration No.:-** IBBI/IPA-001/IP-P-02527/2021-2022/14040  
**IBBI Registered Address:** Door No.891-F,PLOT No.A28/1  
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Tirunelveli, Tamil Nadu – 627011.  
**IBBI Registered Email ID:** [pitchai.a1958@gmail.com](mailto:pitchai.a1958@gmail.com)  
**Authorization For Assignment valid up to:** June 30, 2025

**Process Specific Address:** A. Pitchai c/o Ancoraa Resolution  
Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A,  
Vashi, Navi Mumbai - 400 703  
**Process Specific Email Id:** [cirp.offllp@ancoraa.com](mailto:cirp.offllp@ancoraa.com)